

exploitation for their operation. Therefore, the Govt. of West Bengal have been requested to indicate if they would be interested in the exploitation of the deposit.

Revival of standing labour committee

1140. SHRI SHARAD DIGHE : Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that in the two-day meeting of the Indian Labour Conference (ILC) held in or about the month November, 1985 one major point that emerged at the meeting was that the Standing Labour Committee should be revived; and

(b) if so, the steps taken by Government in that direction ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) Yes Sir.

(b) The Standing Labour Committee has been constituted on 11.2.1986.

Representation against import of fishing boats

1141. SHRI SOMNATH RATH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have received representations against the import of large fishing boats, especially shrimp boats;

(b) whether Government are aware of the reduced catches of shrimp in the year 1985;

(c) whether further import of shrimp boats will destroy our fishing industry; and

(d) if so, the action proposed to be taken in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes Sir.

(b) Government are aware of marginal reduction of shrimp catches in the year 1985,

However, the extent of variation is of a minor nature attributable to natural fluctuations.

(c) and (d). Import of deep sea fishing vessels meant exclusively for shrimping are not encouraged. The present programme of import will not destroy our fishing industry.

Foreign fishing vessels

1142. SHRI SOMNATH RATH : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of foreign chartered fishing boats using our waters at present;

(b) the names of companies employing these foreign 'boats';

(c) whether pre-shipment inspection is being done;

(d) if not, the steps being taken to ensure that proper pre-shipment inspection is done by customs;

(e) whether catches are being under-invoiced; and

(f) the details of safeguards initiated recently to check such under-invoicing ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) and (b): There are 33 foreign chartered fishing vessels operating in the Indian Exclusive Economic Zone at present. The names of the companies employing these foreign boats are given in the statement placed below.

(c) and (d). No, Sir. The catch stored in the chartered foreign fishing vessels is not covered under the purview of compulsory pre-shipment inspection.

(e) No, Sir.

(f) The catch on board the chartered vessel is assessed by the customs authorities and the designated officers appointed by the Government before these vessels depart to their home ports.

Statement*Sl. No. Name of the Company*

1. M/s. Leo Sea Foods Pvt. Ltd.,
New Delhi.
2. M/s. Ocean Products & Shipping
Pvt. Ltd., Visakhapatnam;
3. M/s. Kanchanaganga Sea Foods
(P) Ltd, Vijayawada.
4. M/s. Ganga Kaveri Sea Foods
(P) Ltd. New Delhi.
5. M/s. Orissa Maritime & Chilka
Area Development Corporation,
Bhubaneshwar.
6. M/s. Gujarat Fisheries Development
Corporation, Ahmedabad.
7. M/s. Four Season Fisheries (P)
Ltd., Visakhapatnam.
8. M/s. Star Marine Foods (P) Ltd.,
Visakhapatnam.
9. M/s. Srinivasa Sea Foods Ltd.,
Visakhapatnam.
10. M/s. Matsyika Exports (P) Ltd.,
New Delhi.
11. M/s. High Sea Foods (P) Ltd.,
New Delhi.
12. M/s. Young Fisheries (P) Ltd.,
New Delhi.
13. M/s. Bali Cold Storage (P) Ltd.,
Madras.
14. M/s. Coastal Trawlers Ltd.,
Kakinada.

**Distribution of spurious seeds to
farmers in Orissa**

1143. SHRI SOMNATH RATH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that spurious paddy seeds were distributed to the cultivators by Agriculture Department in 1985-86 and the cultivators were put to heavy losses during the kharif season in Orissa State; and

(b) if so, the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) No, Sir. The Government of Orissa have reported that no spurious paddy seeds were distributed to the farmers by the Department of Agriculture during 1985-86.

(b) Question does not arise.

**Estimation production of Foodgrains
in 1986**

1144. SHRI MAHENDRA SINGH :
DR. CHANDRA SHEKHAR
TRIPATHI :

Will the Minister of AGRICULTURE be pleased to state :

(a) the estimated production of wheat, rice and other foodgrains in the country during the year 1986; and

(b) how it compares with the targets of production fixed for this year and the actual production during the last year ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b). Final estimates of production of wheat, rice and other foodgrains have not yet been received from all the States. In fact, they have not fallen due for some of the crops. As for wheat and other Rabi crops, even the harvesting is yet to take place in most of the States. It is, therefore, not possible to attempt a comparison of current year's production levels with the targets for 1985-86 or the previous year's actuals. However, according to the current assessment, production of foodgrains in 1985 kharif season is likely to have been affected